

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. IA/3110/2024 C.P. (IB)/380(MB)2021

IN THE MATTER OF

SBICAP Trustee Company Limited

VS

Radius Estate Projects Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Resolution Professional:- Adv. Amir Arsiwala (VC)

For the Respondent No. 2 and 3: Adv. Ryan D'souza (PH)

ORDER

IA 3110/2024:- Adv. Ryan D'souza appearing on behalf of Respondent no. 2 and 3 prays for time to file the reply. Let the reply be filed before the next date.

Adjourned to **19.08.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)